

Through FAX

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449  
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From:

**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand  
Ranchi

File No. XXII(5)/2/2016-17/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

The Assistant Director (Law) & Course Director,  
Sardar Vallabhbhai Patel National Police Academy,  
Shivarampalli,  
Hyderabad – 500052.

Sub: - Regarding nomination two Judicial Officers for attending two days course scheduled to be held in S.V.P. National Police Academy, Hyderabad from November, 28-29, 2016.

Ref: - Your Letter No. 12011/23/2016-Trg. dated 21.09.2016.

Sir,

Apropos the letter on the subject referred above, I am directed to inform that the Court has been pleased to **nominate** Sri Manoj Srivastava, Principal District & Sessions Judge, Saraikela and Sri Bipin Bihari, Principal District & Sessions Judge, Khunti for attending two days course on "**Human Trafficking**" scheduled to be held at **S.V.P. National Police Academy, Hyderabad from November, 28-29, 2016.**

The address with e-mail ID of nominated officers are given here under:-

Name/Designation & contact details of Officer/nominee

(iii) **Sri Manoj Srivastava**, Principal District & Sessions Judge, Saraikela,  
Postal Address: Civil Courts, Saraikela, Jharkhand, Pin -  
Telephone No. 06597 – 234201  
FAX No. 06597 – 234202  
Mobile No.: **09431163166, 09431522180**  
E-mail ID : **msrivastava1960@gmail.com**

(iv) **Sri Bipin Bihari**, Principal District & Sessions Judge, Khunti  
Postal Address: Civil Courts, Khunti, Jharkhand, Pin –  
Telephone No. 06528-220015  
Mobile No.: **09471302696, 09431370034**  
Fax No. 06528 – 220671  
E-mail ID : **bipinbihari19@yahoo.com**

This is for kind information and needful.

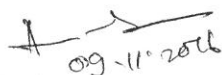
Yours faithfully,  
**Sd/- A.K. Choudhary**  
Registrar General

Memo No. 5525 / Apptt.

Ranchi dated the 9.11.16

Copy forwarded to Sri Manoj Srivastava, Principal District & Sessions Judge, Saraikela & Sri Bipin Bihari, Principal District & Sessions Judge, Khunti with necessary permission to leave the Headquarters for attending the aforesaid course and a copy of of letter no. 12011/23/2016-Trg. dated 21.09.2016 alongwith joining instruction for information and with an advice not to proceed for the course without receiving confirmation of acceptance of their nomination from the end of the Police Academy, Hyderabad / the Director, Judicial Academy Jharkhand / the C.P.C., e-Courts Project, J.H.C., Ranchi for getting uploaded the letter on this Court's website.

Encl. – As above (05 Sheets).

  
09-11-2016  
Registrar General